

डॅमरेज/अर्जित शीघ्रता पुरस्कार के कारण भारतीय खाद्य निगम को कुल हानि/लाभ की राशि सारे सीदे के पूरा हो जाने और लेखों को अन्तिम रूप दिए जाने के बाद ही मालूम हो पायेगी ।

(ग) हिन्दुस्तान टाइम्स में 29.11.81 को ऐसा कोई समाचार नहीं छपा था । तथापि, 29 नवम्बर, 1981 के इकनासिक टाइम्स और हिन्दुस्तान (हिन्दी) में इस सम्बन्ध में एक समाचार छपा था । यह समाचार मद्रास बन्दरगाह पर मशीनों से गेहूँ उतारने के कारण भारतीय खाद्य निगम को 1.4 करोड़ रुपये की कथित हानि के बारे में था । इन समाचारों में दिए गए तथ्य ठीक नहीं पाये गए थे । मशीनों से माल उतारने की दर मजदूरों से माल उतारने की अपेक्षा अधिक होती है और इसलिए जहाँ कहीं सम्भव होता है वहाँ मशीनों से माल उतारने का आश्रय लिया जाता है तथापि, भारतीय खाद्य निगम को मद्रास बन्दरगाह पर मजदूरों द्वारा आन्दोलन चलाने के कारण मशीनों से माल उतारने की प्रक्रिया के प्रयोग को मजबूरन बन्द करना पड़ा था ।

Central assistance to Karnataka

983. SHRI M. BASAVARAJU, Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a large number of tanks breached in Karnataka due to heavy rains during the year 1981-82;

(b) if so, the extent of loss to life and property and the estimated expenditure likely to be incurred to restore normalcy;

(c) whether the State Government has sought Central assistance to meet the situation and if so, the extent of the assistance sought; and

(d) whether Government have agreed to the request of the State

Government and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b) Yes, Sir. According to the Memorandum/report received from the Government of Karnataka, the number of tanks breached and the extent of loss of lives and property on account of floods during 1981-82 is as under:—

(i) No. of tanks breached/damaged	1071
(ii) No. of human lives lost	78
(iii) No. of cattle herds lost	4208
(iv) Estimated value of the damage to crops, houses and public utilities	Rs. 933.57 lakh.

The State Government indicated that Rs. 1411.50 lakhs was the likely expenditure required to restore normal conditions.

(c) Yes, Sir. The Government of Karnataka in their Memorandum sought Central assistance of Rs. 1164 lakhs. During the visit of the Central Team, however, the State Government requested for additional funds for flood relief measures. Thus, the total demand of the Government was Rs. 1411.50 lakhs for relief and rehabilitation of the people affected and for repair and restoration of public properties damaged by floods.

(d) On the basis of the report of the Central Team which visited Karnataka between 30th November and 2nd December, 1981 and the recommendations of the High Level Committee on Relief thereon, the Government of India sanctioned on 14-1-1982 a ceiling of expenditure of Rs. 281.37 lakhs during 1981-82 for purposes of relief and rehabilitation of the people affected and for repair and restoration of the public properties damaged by floods in that State.